

ANNEXURE - 4

Name of the corporate debtor: V R V TEXTILES LIMITED; Date of commencement of CIRP: 26/10/2021; List of creditors as on: 20/11/2021

List of unsecured financial creditors (Other than Financial Creditors belonging to any class of creditors)

(Amount in ₹)

SL.No.	NAME OF THE CREDITORS	DETAILS OF CLAIM		DETAILS OF CLAIM ADMITTED				AMOUNT OF CONTINGENT CLAIM	AMOUNT OF ANY MUTAL DUES THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT ADMITTE D	AMOUNT OF CLAIM UNDER VERIFICAT ION	REMARKS IF ANY
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by Guarant ee	Whether related party					
1	N. Vijaya Laksimi	14-11-2021	6,00,000	6,00,000		-	YES	-	-	-	-	Related Paryty
2	N V Rattaiah	14-11-2021	4,48,682	4,48,682		-	YES	-	-	-	-	Related Paryty
3	N Venumadhav	14-11-2021	10156035	10156035		-	YES	-	-	-	-	Related Paryty
4	N Prasad Roa	14-11-2021	9,02,500	9,02,500		-	YES	-	-	-	-	Related Paryty
5	V.Adieshamma	14-11-2021	98,020	98,020		-	YES	-	-	-	-	Related Paryty
6	N. Pavani	14-11-2021	48,61,733	48,61,733		-	YES	-	-	-	-	Related Paryty
	TOTAL CLAIM		1,70,66,970	1,70,66,970	-	-	-	-	-	-	-	-



J. JOHN OHILVI
 IBBI/IPA-N00902/2019-20/12921
 INTERIM RESOLUTION PROFESSIONAL
 V R V TEXTILES LIMITED
 (UNER CIRP PROCESS)